

## PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)  
OFFICIAL REPORT

609

## HOUSE OF THE PEOPLE

Tuesday, 24th November, 1953.

The House met at a Half Past One of  
the Clock

[MR. SPEAKER in the Chair]

## QUESTIONS AND ANSWERS

(See Part I)

2-30 P.M.

## LEAVE OF ABSENCE

Mr. Speaker: I have to inform the hon. Members that I have received the following letter from Rt. Rev. John Richardson:

"I beg to state that the last ship which called at Car Nicobar was on the 31st October 1953. The next ship is expected in January 1954. It is not possible for me to attend this session of the House through lack of transport. There is no other means of going out from here. I therefore respectfully beg the House to grant me leave of absence for this Session of the House."

Is it the pleasure of the House that permission be granted to Rt. Rev. John Richardson for remaining absent from all meetings of the House during the present session?

*Leave was granted.*

Shri H. N. Mukerjee (Calcutta North-East): May I ask, on a point of order, if a Member of Parliament is

610

not entitled at least to provision of transport to the place where Parliament is having its sessions, because from this letter it appears that Government offers no facilities for the transport of Members to the seat of Parliament?

Mr. Speaker: The matter may be raised somewhere else.

Shri Feroze Gandhi (Pratapgarh Distt.—West cum Rae Bareilly Distt.—East): How did this letter come?

Mr. Speaker: Let us go to the next item.

## PAPERS LAID ON THE TABLE

## (i) REPORT OF THE TARIFF COMMISSION

(ii) MINISTRY OF COMMERCE AND  
INDUSTRY RESOLUTION.

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): I beg to lay on the Table a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

(i) Report of the Tariff Commission on the continuance of protection to the Fountain Pen Ink Industry, 1953;

(ii) Ministry of Commerce and Industry Resolution No. 42(i)-T.B./53, dated the 14th November, 1953. [Placed in Library. See No. S—167/53.]